

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt

... Applicant/Petitioner

Vs

Fusionnet Web Services Pvt Ltd.

... Respondent

Order under Section 241-242

Order delivered on 15.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

ORDER

List on 25.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.01.2021
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